

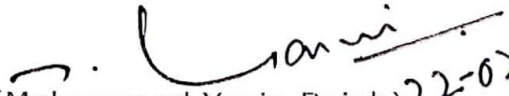
HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

O R D E R

No. 1397/NG Dated : 22-02-2019

All the Officers/officials of the High Court Main Wing, Jammu are directed to attend the office on 23-02-2019 (Saturday) in connection with furnishing of information regarding approximate volume of the Administrative Record "**Scanning and Digitization of Administrative Record of the High Court Main Wing**" to the Office of Central Project Coordinator, e-Courts, High Court of Jammu and Kashmir, Jammu.

By order;

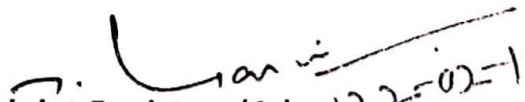

(Mohammad Yasin Beigh) 22-02-19
Joint Registrar (Adm.)

No: 56459-65 /NG Dated 22-02-2019

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Registrar Vigilance, High Court of J&K, Jammu
3. Joint Registrar (Infrastructure)
4. Chief Accounts Officer, High Court Main wing, Jammu
5. Deputy Registrar (Adm.)/Deputy Registrar (Accounts)
6. Assistant Registrar (Adm.)/Infrastructure/L.P Section
....for information & compliance

⑦ 1/c Nic


Joint Registrar (Adm.) 22-02-19